

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 3369
(TO BE ANSWERED ON THE 20th March 2025)
ELECTRONIC PERSONNEL LICENSE

3369. DR. RAJKUMAR SANGWAN

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government has recently introduced the Electronic Personnel License (EPL) for pilots in the country;**
- (b) if so, the details thereof including its objectives, implementation status and benefits;**
- (c) the names of other countries that have already adopted the EPL system for their pilots;**
- (d) whether the Government proposes to extend this digital system to other aviation professionals, such as Air Traffic Control personnel and engineers and if so, the details thereof; and**
- (e) the other measures taken/being taken by the Government to modernize and enhance the security, safety and efficiency of civil aviation in the country?**

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)**

- (a) & (b): The first phase of Electronic Personnel Licensing (EPL) implementation for flight crew commenced on February 20th, 2025 in accordance with the 178th Amendment to International Civil Aviation Organization (ICAO) Annex I. ;**
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EPL has been introduced with the objective to enhance the safety, security & efficiency of the civil aviation licensing system. An EPL system should be globally interoperable and trustworthy, as it will interconnect different Issuing Authorities.;

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The EPL implementation offers certain advantages such as-

(i) Seamless, Efficient, and Globally accepted Flight Crew Licensing Framework;

(ii) Real Time Updates

(iii) Environmental and Cost Benefits

(iv) Empowering Indian Pilots Globally with Streamlined Verification

(v) Anywhere, Anytime Access to Pilot License through mobile hand held devices via eGCA mobile application;

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(c): As per ICAO, China has adopted the EPL system for their Pilots.;

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(d): For Air Traffic Controller, Electronic Personal License (EPL) has already been implemented for ATC Personnel since Oct 2024 and for Aircraft Maintenance Engineers (AMEs), Directorate General of Civil Aviation (DGCA) currently issues the QR based AME licence in smart card format. DGCA is in the process of replacing existing smart card licence for AMEs with Electronic Personnel Licence in future. ;

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(e): Various measures are being taken on a regular basis including systematic safety oversight process for monitoring the compliance of Rules and Civil Aviation Requirements (CAR), follow up on finding of audits, surveillance and spot checks with the concerned operator for compliance with adequate regulatory support, dissemination of safety related information and implementation of various recommendations emanating from accident/incident investigation reports.;

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In case of violations/ non-compliance to regulations detected during audit/surveillance, enforcement action including financial penalty is imposed by DGCA.
